

**Area Development Programme for
Expansion of Agriculture**

3677. SHRI BHUVARAHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the main features of the Area Development Programme for expansion of agriculture, State-wise;

(b) how much amount has been set apart for this purpose for Tamil Nadu State; and

(c) the places being selected in each State ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (c). Two kinds of area Development Programmes have been undertaken so far and their salient features are explained below :--

1. An integrated development programme in some of the newly developed irrigated project areas with a Plan provision of Rs. 15 crores (Rs. 1.5 crores for each of the selected command areas) has been undertaken during the Fourth Five Year Plan with a view to utilise the irrigation potential to the optimum. Under this programme, regulated markets would be located at suitable centres and all weather roads built to link them up with the surrounding areas. The Expenditure on these items would be met from the Central Sector and the schemes would be executed

through the States concerned. Before any command area becomes eligible for inclusion in the above mentioned programme, the State Government concerned has to agree to arrange for all other necessary services and inputs, e.g.:

- (a) Improved administrative arrangements,
 - (b) Soil Survey,
 - (c) Land levelling and land shaping.
 - (d) Determination of proper irrigation practices and drainage requirements.
 - (e) Cropping patterns.
 - (f) Consolidation of holdings.
 - (g) Provision of inputs viz., credit, seeds, fertilizers, pesticides and agricultural machinery.
 - (h) Building up of an adequate research base.
 - (i) Extension and farmers' education and training.
 - (j) Planning of towns and new urban centres around Mandi towns.
 - (k) Processing industries.
 - (l) Supplemental irrigation through exploitation of ground-water.
2. For the present the following areas have been included in this programme : -

<i>State</i>	<i>Command area</i>
1	2
1. Bihar	Kosi Command
2. Andhra Pradesh	Nagarjunasagar and Pochampad Commands.
3. Mysore	Tungabhadra Command.

1	2
4. Rajasthan	Rajasthan Canal Command.
5. Gujarat	Mahi-Kadana Command.
6. Madhya Pradesh	Tawa command.
7. Tamil Nadu	Cauvery Command.
8. West Bengal	Kangsabati Command.
9. Maharashtra	Jayakwadi Stage I.

II. Agricultural Development Programmes with technical and material assistance from the Government of Federal Republic of Germany are in operation in Mandi and Kangra Districts of Himachal Pradesh, Nilgiris District of Tamil Nadu and Almora District of Uttar Pradesh. These are area development programmes with emphasis on mixed farming including *inter alia* food and fodder cultivation, soil conservation, development of horticulture, farm mechanisation, development of animal husbandry, dairying, etc. and also development of infra-structure such as creation of irrigation facilities, construction of godowns, development of marketing and strengthening of training facilities for agricultural personnel and farmers.

An area development programme with assistance from the Government of Japan has also been undertaken in the Kolaba District of Maharashtra for promotion of Agricultural production through intensive farm planning, facilities for inputs, field guidance and custom service for the farmers in the area and by development of production potential by including such activities as land shaping, crop development, irrigation development, farm mechanisation and processing of paddy.

(b) As will be observed from above, Cauvery Command area in Tamil Nadu is at present included in the integrated area development programme and is eligible for a central assistance of Rs. 1.5 crores during the Fourth Five Year Plan. The Schemes costing Rs. 1.50 crores relating to road

construction/improvement and market yards have recently been sanctioned for this area.

The Indo-German Nilgiris Development Project is also located in Tamil Nadu and is receiving technical and material assistance from the Government of Federal Republic of Germany, through the Government of India. The amount of funds depend upon the nature and volume of Technical aid items mutually agreed upon from time to time.

Condition of Bangla Desh Refugees in Meghalaya

3678. SHRI B.K. DASCHOWDHURY: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether large number of Bangla Desh evacuees have taken shelter in the State of Meghalaya who are not adequately looked after, in spite of specific directions of the Government of India.

(b) if so, the number of those evacuees and the arrangements made for their rations and other necessities;

(c) whether Meghalaya Government are not allowing the evacuees to leave camps for their relations residing in other States, who are eager to take them with all responsibilities; and